

National Company Law Tribunal

Allahabad Bench

CP NO. 93/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE COMPANY: Uttarakhand Parvatiya Sanwaddhan Co. Ltd

SECTION OF THE COMPANIES ACT: 441 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Pradeep Singh Sisodia	CHC	ROC	Pradeep Sisodia
<u>2.</u>	Ankit Kumar Singh	PCS	Petitioner	Ankit

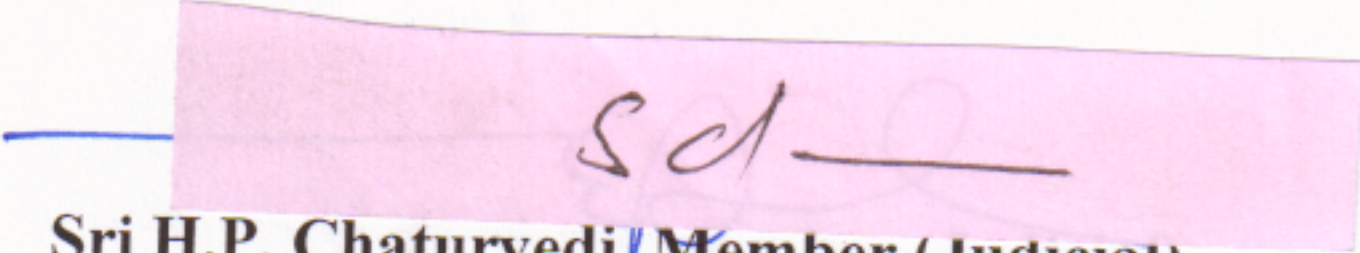
CA No.93/ALD/2016

Sh. Ankit Kumar PCS Proxy for Abhishek Mishra. Sh. Pradeep Sisodia CGSC for the
Central Govt. At the request of the petitioner counsel the cases are further adjourned to
10th November for further hearing.

The matter be listed on 10 November, 2017.

Dated: 11.10.2017

Typed by:
Md. Zaid


Sri H.P. Chaturvedi, Member (Judicial)